

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/07/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 16th September, 2020.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Nongmeikapam Kotiswar Singh, senior-most Judge of the Gauhati High Court, to perform the duties of the office of Chief Justice of that High Court with effect from 21st September, 2020 consequent upon the retirement of Shri Justice Ajai Lamba, Chief Justice, Gauhati High Court.

MJP
16/9/2020

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

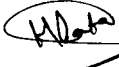
The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K.11019/07/2020-US.II

Dated 16.09.2020

Copy to:-

- 1 Shri Justice Ajai Lamba, Chief Justice, Gauhati High Court, Guwahati.
- 2 Shri Justice Nongmeikapam Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
- 3 The Secretary to Governor of Assam, Guwahati.
- 4 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 5 The Secretary to Governor of Mizoram, Aizawl
- 6 The Secretary to Governor of Nagaland, Kohima.
- 7 The Secretary to Chief Minister of Assam, Guwahati.
- 8 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 9 The Secretary to Chief Minister of Mizoram, Aizawl.
- 10 The Secretary to Chief Minister of Nagaland, Kohima.
- 11 The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
- 12 The Chief Secretary, Government of Assam, Guwahati.
- 13 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 14 The Chief Secretary, Government of Mizoram, Aizawl.
- 15 The Chief Secretary, Government of Nagaland, Kohima.
- 16 The Registrar General, Gauhati High Court, Guwahati.
- 17 The Accountant General, Assam, Guwahati.
- 18 The President's Secretariat, (CA.II Section), New Delhi
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PPS to Secretary (J)/JS(RKK)/S.O.(Desk).
- 22 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


16/9/2020

(Hem Lata)

Under Secretary to the Government of India
Tele:23382978